CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 398/2017 in OA No.1289/2015

New Delhi this the 9th day of March, 2018

Hon'ble Mr. V.Ajay Kumar, Member (J) Hon'ble Ms. Nita Chowdhury, Member (A)

Jaipal Singh Sharma, S/o Sh. Desraj Singh Sharma, Aged about 71 years, Designation: EDA, Department: Post Office,

Group: D

Nature of grievance: Pension C/o Choudhary Jaiveer Singh, Village Chilla, Mayur Vihar, Phase-1, Delhi-91.

(By Advocate Mrs. Rani Chhabra)

Versus

... Applicant

- 1. Sh.Y.P.Rai, Chief PMG, U.P. Lucknow-226001.
- 2. Sh. R.K.B.Singh, PMG, Bareilly, U.P.-243001.
- 3. Sh. P.D.Ranger, Sr. Supdt. of Post Offices, Meerut Division, U.P.-250001.
- 4. Smt. Rakhi Rashi,
 Pension P.A.,
 Sr. Supdt. Of Post,
 Meerut Division, U.P.-250001. ... Respondents

(By Advocate Mr. B.K. Berera)

ORDER (Oral)

By Mr. V. Ajay Kumar, Member (J):

Heard both sides.

2. Considering the submissions made by the learned counsel and the latest status report filed by the respondents, we are satisfied that the orders of the Tribunal have been substantially complied with. Accordingly, the Contempt Petition is closed. Notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar) Member (J)

cc.